

- (ii) Pending setting up of Prasar Bharati Recruitment Board, the Government has approved recruitment for Group 'B' and 'C' posts, through the Staff Selection Commission (SSC), as a one-time special dispensation.
- (iii) SSC has recommended 2367 candidates for appointment against the revived posts. The pre-appointment formalities of these candidates have been initiated.

Irregularities in DD Kashir

2660. SHRI A. K. SELVARAJ: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that Government has ordered a series of probes including one on DD Kashir and another in the number of consultants hired by the public broadcaster;

(b) if so, the details thereof;

(c) whether it is also a fact that an internal audit by Prasar Bharati, in 2013 revealed almost 5000 programmes produced for DD Kashir between 2010 and 2012 has not been telecast till October, 2013; and

(d) whether it is also a fact that an inquiry found 90 per cent of the contents unfit for telecast?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN SINGH RATHORE): (a) and (b) Prasar Bharati has informed that there are complaints with regard to fresh commissioning of programmes on DD Kashir and settlement of payment liabilities for some inhouse productions. There has also been a complaint from some displaced persons seeking greater participation in programming.

(c) Yes, Sir.

(d) Prasar Bharati has informed that a Committee set up by DD reviewed a small sample of these programmes and reported that many of the programmes were not of the desired standards.

Licence fee for Direct-to-Home service providers

2661. SHRI S. THANGAVELU: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that the Direct-to-Home players have sought further reduction in licence fee;